

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 263/16	TP 113/17	Hearing	433(e)	Livingston India Pvt. Ltd., Vs AXISCADES Aerospace & Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. R. Hukha Joe.
K. Sachindra,
Karanth

Petitioner



2. Shristi Widge
for Axiscodes
Pvt Ltd - Respondent

Respondent



Counsel for petitioner is present Poovaiah & co. filed vakalat for respondent.
Petitioner is directed to comply the provisions and rules framed under the I&B Code.
Meanwhile, objections if any.

List it on 24.04.2017.


MEMBER (J)


MEMBER (T)